

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE  
LOK SABHA**

**UNSTARRED QUESTION NO. 1382.  
TO BE ANSWERED ON WEDNESDAY, THE 27<sup>TH</sup> NOVEMBER, 2019.**

**INDUSTRIAL CORRIDOR**

**1382. SHRI RAJMOHAN UNNITHAN:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) whether land has been acquired and all necessary sanctions have been issued for the setting up of a new Coimbatore-Kochi Industrial corridor via Palakkad;
- (b) if so, the progress made in approval and completion of the projects under the said Corridor along with its current status;
- (c) the details of the target set for completion of the project; and
- (d) the time by which this corridor will be made operational?

**ANSWER**

**वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)**

**THE MINISTER OF COMMERCE & INDUSTRY  
(SHRI PIYUSH GOYAL)**

- (a) to (d):** National Industrial Corridor Development and Implementation Trust (NICDIT) in its meeting held on 30<sup>th</sup> August, 2019 has accorded approval for extension of Chennai - Bengaluru Industrial Corridor (CBIC) to Kochi and Coimbatore and inclusion of Integrated Manufacturing Clusters (IMCs) identified in the State of Kerala and Tamil Nadu. As per approved financial and institutional structure for industrial Corridors by Government of India, the responsibility of making land available for the project is with the concerned State Government. The activities relating to selection of consultant for detailed master planning and preliminary engineering of these IMCs are in progress. Completion timelines varies from 4-5 years from the date of initiations of project development activities. Since, the project is presently under development stage, completion date of the project cannot be fixed.

\*\*\*\*\*